

ITEM NO.51 (MM)

COURT NO.2

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8358/2016

MUNICIPAL CORPORATION OF GREATER MUMBAI

Appellant(s)

VERSUS

BABAN KASHIRAM JADHAV

Respondent(s)

(with prayer interim relief and office report)

Date : 30/09/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. Atul Yeshwant Chitale, Sr. Adv.
Mr. Gurjyot Sethi, Adv.
Mrs. Suchitra Atul Chitale, Adv.

For Respondent(s) Mr. Sangram Singh Bhonsle, Adv.
Mrs. Urmila Sirur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 17.10.2016.

(NARENDRA PRASAD)
COURT MASTER

(SNEH BALA MEHRA)
ASSISTANT REGISTRAR